

# ORISSA HIGH COURT

## FILING REPORT AS ON :26/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012312/2023	BIKASH BARIK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	G.R.P.S. /140 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001236/2023
2	BLAPL/0012313/2023	AMIT SAHIS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	CYBER CRIME AND E.O, BALASORE /15 /2023 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000258/2023
3	BLAPL/0012314/2023	RAJENDRA MAJHI VS STATE OF ODISHA	SEPHALEE DAS VS	SINAPALI /319 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000036/2022
4	BLAPL/0012315/2023	NARESH KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /38 /2022 SPECIAL JUDGE,KENDRAPARA(Kendrapara ) Spl/0000068/2023
5	BLAPL/0012316/2023	SADANANDA MAJHI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	TITILAGARH /291 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000352/2023
6	BLAPL/0012317/2023	BISWAJIT GHADAI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /256 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000400/2023
7	BLAPL/0012318/2023	DEVI PRASAD BEHERA @ DEBI PRASAD BEHERA VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	GRAM GANJAM /127 /2020 A.D.J.,CHATRAPUR(Ganjam) ST/0000002/2021
8	BLAPL/0012319/2023	SADANANDA MAJHI VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	TITILAGARH /148 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000182/2023
9	BLAPL/0012320/2023	SANTOSH SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	Maitri Vihar PS /205 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001002/2023
10	BLAPL/0012321/2023	RINTU TAREI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 ( //
11	BLAPL/0012322/2023	MANGULU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000034/2023

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12	BLAPL/0012323/2023	AJIT KUMAR BAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /108 /2023 J.M.F.C.,TELKOI(Kendujhar) GR/0000103/2023
13	BLAPL/0012324/2023	NILU MUNI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) 2(A)CC/0000327/2023
14	BLAPL/0012325/2023	SK. ABDUL RAHEMAN @ LADEN VS STATE OF ODISHA	MOHAMMED IMMAMUDDIN VS	BALIPATNA /185 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000813/2023
15	BLAPL/0012326/2023	TUNA @ ASIT KAMILA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BAISINGA /243 /2023 J.M.F.C., BETANATI(Mayurbhanj) CT/0000732/2023
16	BLAPL/0012327/2023	MARUT NANDAN DASH @ MARUTI MANISH GOND VS STATE OF ODISHA	CHANDRANIPATNAIK VS	KUMBHARAPARA /236 /2023 S.D.J.M.,PURI(Puri) GR/0000784/2023
17	BLAPL/0012328/2023	MANJU MAHARANA VS STATE OF ODISHA	AMITAV MOHANTY VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000079/2023
18	BLAPL/0012329/2023	MADAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	SUKINDA /94 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000050/2023
19	BLAPL/0012330/2023	NIRANJAN @ RANJAN NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /189 /2023 JMFC, BHAPUR(Nayagarh ) GR/0000183/2023
20	BLAPL/0012331/2023	MITHUN BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MURIBAHAL /128 /2023 JMFC, MURIBAHAL(Balangir) GR/0000120/2023
21	BLAPL/0012332/2023	RAJESH SINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	SPL.TASK FORCE /13 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Khordha ) TR/0000217/2022
22	BLAPL/0012333/2023	MANORANJAN DAKUA @ KANHA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	LALBAG /273 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000026/2023
23	BLAPL/0012334/2023	SARMIT URMA @ MILU	AKSHAYA KUMAR SAHOO	ATHAMALLIK /131 /2023

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		VS	VS	SPECIAL JUDGE ATHMALLIK(Anugul )
24	BLAPL/0012335/2023	STATE OF ODISHA BIBHISAN SETHIA	RAMDAS ACHARY	Spl/0000011/2023 KEGAON /192 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi)
25	CONTC/0008156/2023	STATE OF ODISHA RAGHUMANI DEURIA	ADV	CT/0000506/2023 //
		VS	VS	()
26	CONTC/0008157/2023	ASWATHY S., I.A.S NANDA KISHOR JENA	ADV	//
		VS	VS	()
27	CONTC/0008158/2023	ASWATHY S., I.A.S SUSAMA RANA	ADV.	//
		VS	VS	()
28	CONTC/0008159/2023	ASWATHY S., I.A.S. RUSIA KARJEE	ADV	//
		VS	VS	()
29	CONTC/0008160/2023	ASWATHY S., I.A.S PARAMESWAR MALIK	ADV.	//
		VS	VS	()
30	CONTC/0008161/2023	ASWATHY S., I.A.S. BARUNA MIRDHA	ADV	//
		VS	VS	()
31	CONTC/0008162/2023	ASWATHY S., I.A.S SWARNALATA TRIPATHY	ADV	//
		VS	VS	()
32	CONTC/0008163/2023	ASWATHY S., I.A.S ANADI CHARAN PRADHAN	ADV.	//
		VS	VS	()
33	CONTC/0008164/2023	ASWATHY S., I.A.S. DINABANDHU RAITA	ADV	//
		VS	VS	()
34	CONTC/0008165/2023	ASWATHY S., I.A.S BIJAYA KUMAR NAYAK	ADV.	//
		VS	VS	()

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35	CONTC/0008166/2023	ASWATHY S., I.A.S. KESHAB PRADHAN VS	ADV VS	// // ()
36	CONTC/0008167/2023	ASWATHY S., I.A.S PRAMOD KUMAR NAYAK VS	ADV. VS	// // ()
37	CONTC/0008168/2023	ASWATHY S., I.A.S. GITANJALI MALLIK VS	ADV. VS	// // ()
38	CONTC/0008169/2023	ASWATHY S., I.A.S. SRIKANTA KUMAR JENA VS	ADV. VS	// // ()
39	CONTC/0008170/2023	ASWATHY S., I.A.S. KANSARAJ NAIK VS	ADV. VS	// // ()
40	CONTC/0008171/2023	ASWATHY S., I.A.S. S.LAKSHMI REDDY VS	ADV VS	// // ()
41	CRLA/0001176/2023	DUSMANT KUMAR PRADHAN, PROJECT OFFICER,LINGARAJ AREA(OCP),MCL LTD JITU @ BISWAJEET DAS VS	DEVASHIS PANDA VS	// KHANDAGIRI P.S. /154 /1996 ()
42	CRLA/0001177/2023	STATE OF ODISHA BISWANATH PANDA VS	SURYAKANTA DWIBEDI VS	// AINTHAPALI /451 /2022 ()
43	CRLMC/0004823/2023	STATE OF ODISHA LITUNA MAJHI VS	HARIPRASAD OJHA VS	// ERASAMA /273 /2022 J.M.F.C.,ERASAMA(Jagatsinghapur )
44	CRLMC/0004824/2023	STATE OF ODISHA KANHU CHARAN KAR VS	SUKANTA KUMAR NAYAK VS	GR/0000558/2022 PIRAHAT P.S /79 /2023 S.D.J.M.,BHADRAK(Bhadrak )
45	CRLMC/0004825/2023	STATE OF ODISHA AJAYA KUMAR NATH VS STATE OF ODISHA	A.K.SAHOO VS	GR/0001025/2023 JAJPUR TOWN /74 /2010 S.D.J.M.,JAJPUR(Jajapur ) GR/0000256/2010

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46	CRLMC/0004826/2023	LIPU@RABINDRA JENA VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	BARANGA /6 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000002/2022
47	CRLMC/0004827/2023	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// G.N CUM J.M.F.C., SUKINDA(Jajapur ) ICC/0000183/2016
48	DSREF/0000002/2023	STATE OF ODISHA VS SANJEEB KERKETTA	ADV. VS	SUNDARGARH TOWN /184 /2016 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000093/2016
49	ITA/0000088/2023	COMMISSIONER OF INCOME TAX(EXEMPTION)HYDRABAD VS NATIONAL INSTITUTE OF TECHNOLOGY,ROURKELA	VS VS	// ()
50	MACA/0001021/2023	KALANDI MALIK VS KABI PRASAD RANA	DEBASISH PATNAIK VS	// ()
51	MACA/0001022/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS JITENDRA AGRAWAL	RAMESH CHANDRA SAHOO 1 VS	// ()
52	MACA/0001023/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS PRATHANA AGRAWAL	RAMESH CHANDRA SAHOO 1 VS	// ()
53	RFA/0000004/2023	M/S NILACHAL REFRACTORIES LIMITED VS REGIONAL DIRECTOR(I/C) EMPLOYEES STATE INSURANCE CORPORATION	DIPTISH PRASAD PATTANAIK VS	// ()
54	RVWPET/0000420/2023	STATE OF ODISHA VS SANGITA ROUT	SASWAT DAS,A.G.A VS	// ()
55	WA/0002664/2023	STATE OF ODISHA VS PARAMANANDA SARANGI	SURYA NARAYAN PATNAIK,A.G.A VS	// ()
56	WA/0002665/2023	STATE OF ODISHA VS BALAMANI PRADHAN	MANOJA KUMAR KHUNTIA,A.G.A VS	// ()
57	WA/0002666/2023	STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, A.S.C.	//

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		VS	VS	0
58	WA/0002667/2023	ABHIMANYU SAMAL STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
59	WA/0002668/2023	PURUSOTTAM MOHAPATRA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
60	WP(C)/0035213/2023	BHAGABAN PATTANAYAK SATYANARAYAN DEEP	KAMALA KANTA NAYAK	//
		VS	VS	0
61	WP(C)/0035214/2023	STATE OF ODISHA TUNI MAHARANA	PRATAP KUMAR MOHANTY	//
		VS	VS	0
62	WP(C)/0035215/2023	STATE OF ODISHA HARAPRASANNA TRIPATHY	IN PERSON	//
		VS	VS	0
63	WP(C)/0035216/2023	STATE OF ODISHA M/S. XBRE FOODS PVT. LTD. GANJAM	PRAMOD KUMAR NIGAM	//
		VS	VS	0
64	WP(C)/0035217/2023	INDIAN BANK, BERHAMPUR AJIT KUMAR MUKHI	DURGESH NARAYAN RATH	//
		VS	VS	0
65	WP(C)/0035218/2023	STATE OF ODISHA DITIKRISHNA GANJHU	ASISH KUMAR RAY	//
		VS	VS	0
66	WP(C)/0035219/2023	STATE OF ODISHA NARAYANA PATRO	IQBAL SHABIYA	//
		VS	VS	0
67	WP(C)/0035220/2023	STATE OF ODISHA SRIKANTA SAMAL	MONIKA SAMAL	//
		VS	VS	0
68	WP(C)/0035221/2023	PRINCIPAL SECY. H AND UD DEPT. BBSR NAVIDATYA BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0

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69	WP(C)/0035222/2023	STATE OF ODISHA CHANDAN KUMAR MAHANTA VS	ASISH KUMAR RAY VS	// // ()
70	WP(C)/0035223/2023	STATE OF ODISHA SAROJ JENA VS	BHABANI SANKAR DAS VS	// // ()
71	WP(C)/0035224/2023	STATE OF ODISHA BHIMASEN PALEI VS	DURGESH NARAYAN RATH VS	// // ()
72	WP(C)/0035225/2023	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	ASISH KUMAR RAY VS	// // ()
73	WP(C)/0035226/2023	STATE OF ODISHA KAILASH PALAKA VS	DURGESH NARAYAN RATH VS	// // ()
74	WP(C)/0035227/2023	STATE OF ODISHA DAMBARUDHAR MAHANTA VS	ASISH KUMAR RAY VS	// // ()
75	WP(C)/0035228/2023	STATE OF ODISHA MANORANJAN ROUT VS	DURGESH NARAYAN RATH VS	// // ()
76	WP(C)/0035229/2023	STATE OF ODISHA HEMANTA KUMAR BARIK VS	DURGESH NARAYAN RATH VS	// // ()
77	WP(C)/0035230/2023	STATE OF ODISHA ANJAN KUMAR BEHERA VS	DURGESH NARAYAN RATH VS	// // ()
78	WP(C)/0035231/2023	STATE OF ODISHA BISWANATH MOHANTY VS	DURGESH NARAYAN RATH VS	// // ()
79	WP(C)/0035232/2023	STATE OF ODISHA SURENDRA PRASAD PANDA VS TAHASILDAR, TIHIDI	SUKANTA KUMAR NAYAK VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
80	WP(C)/0035233/2023	NIASHI BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
81	WP(C)/0035234/2023	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
82	WP(C)/0035235/2023	SANTILATA MOHAPATRA VS STATE OF ODISHA	MAHESWAR DASH VS	// 0 //
83	WP(C)/0035236/2023	M/S BHARAT SECURITY SERVICE, JAJPUR VS THE SECY, DEPT. OF AGRICULTURE AND FARMERS EMPOWERMENT, BBSR	SATYABRATA MOHANTY VS	// 0 //
84	WP(C)/0035237/2023	PRATAP CHANDRA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
85	WP(C)/0035238/2023	SUBHADRA KARAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
86	WP(C)/0035239/2023	SANGRAM PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
87	WP(C)/0035240/2023	BISHNUPRIYA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
88	WP(C)/0035241/2023	SANJUKTA RATH VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
89	WP(C)/0035242/2023	POOJA LODGE, BBSR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
90	WP(C)/0035243/2023	M/S. MAA CHANDI STONE CRUSHING, JAJPUR VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
91	WP(C)/0035244/2023	CUTTACK CHRISTIAN EDUCATION BOARD	SUSANTA KUMAR DASH	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	WP(C)/0035245/2023	STATE OF ODISHA	RABINARAYAN MISHRA,A.G.A	//
		VS	VS	()
		DR. DHIRENDRA KUMAR BEHERA		//
93	WP(C)/0035246/2023	PADMASINI BHOI	PRASANTA KUMAR PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
94	ABLAPL/0012406/2023	ARUN KUMAR SENAPATI	NILAKANTHA JUJHARSINGH	JANKIA P.S. /364 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	ABLAPL/0012407/2023	CHUMUKI PATRA	DEEPAK KU SAHOO	NIKIRAI /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
96	ABLAPL/0012408/2023	KARTIK CHANDRA DAS	NIRANJAN LENKA	BARIPADA TOWN /679 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	ABLAPL/0012409/2023	PRAFULLA KUMAR BEHERA	DEEPAK KU SAHOO	NIKIRAI /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
98	ABLAPL/0012410/2023	BIDYULATA DAS	SATYABRATA DASH	BALICHANDRAPUR /360 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	ABLAPL/0012411/2023	AJAYA @ AJAY KUMAR DAS	SATYABRATA DASH	BALICHANDRAPUR /360 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	ABLAPL/0012412/2023	DILLIP KUMAR DAS	SATYABRATA DASH	BALICHANDRAPUR /360 /2023
		VS	VS	()
		STATE OF ODISHA		//
101	ABLAPL/0012413/2023	PRASANTA MALIK @ PRASANTA KUMAR MALIK	SATYABRATA DASH	BALICHANDRAPUR /360 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	ABLAPL/0012414/2023	BHARAT @ BHARAT CHARAN DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /319 /2023
		VS	VS	()

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103	ABLAPL/0012415/2023	STATE OF ODISHA NARENDRA MALIK @ MALLICK VS	SATYABRATA DASH VS	// BALICHANDRAPUR /360 /2023 ()
104	ABLAPL/0012416/2023	STATE OF ODISHA KANAKALATA SETHI VS	LAXMINARAYAN PATEL VS	// ANANDAPUR /237 /2023 ()
105	ABLAPL/0012417/2023	STATE OF ODISHA DEEPAK MOHANTY VS	PARTHA SARATHI DAS VS	// KHURDA MODEL /692 /2023 ()
106	ABLAPL/0012418/2023	STATE OF ODISHA RAMESH KUMAR SAHOO @ RAMESH VS	BIJAYA KUMAR SAHOO VS	// SAHID NAGAR P.S. /405 /2023 ()
107	ABLAPL/0012419/2023	STATE OF ODISHA MOHAMMAD KHAN VS	MOHAMMED IMMAMUDDIN VS	// JATNI P.S. /260 /2023 ()
108	ABLAPL/0012420/2023	STATE OF ODISHA DHARMENDRA GIRI VS	SURYAKANTA DWIBEDI VS	// BAISINGA /387 /2023 ()
109	ABLAPL/0012421/2023	STATE OF ODISHA SUNIL KARAN VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /264 /2023 ()
110	ABLAPL/0012422/2023	STATE OF ODISHA GOURANGA SAHU VS	SURYAKANTA DWIBEDI VS	// MUDANPUR RAMPUR /152 /2023 ()
111	ABLAPL/0012423/2023	STATE OF ODISHA PRADEEP KUMAR MAJHI VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /179 /2023 ()
112	ABLAPL/0012424/2023	STATE OF ODISHA PRAFULLA KUMAR SINGH VS	SUKANTA KUMAR NAYAK VS	// AUL /538 /2023 ()
113	ABLAPL/0012425/2023	STATE OF ODISHA NABA KISORE DAS @ NABAKISHORE DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BAISINGA /388 /2023 () //

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114	ABLAPL/0012426/2023	ABHIMANYU SAHOO @ KUNA SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY VS	KAMAKHYANAGAR /477 /2023 () //
115	ABLAPL/0012427/2023	BIJAYA KUMAR SAMAL VS STATE OF ODISHA	DEBASISH PATNAIK VS	KENDRAPARA SADAR /757 /2023 () //
116	ABLAPL/0012428/2023	PARITOSH KUMAR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	RAYAGADA TOWN /241 /2023 () //
117	ABLAPL/0012429/2023	BILASINI KUANR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /198 /2023 () //
118	ABLAPL/0012430/2023	BHAGABAN SETHI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	ANANDAPUR /237 /2023 () //
119	ABLAPL/0012431/2023	KHETRA MOHAN BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000253/2023

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MISC CASES FILED on :26/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 WPC(TAC)/9/2018	MANAS BIHARI DAS (DEAD)-MP	
2	34/2023 RFA/4/2023	M/S NILACHAL REFRACTORIES LIMITED-MP	DIPTISH PRASAD PATTANAIK
3	134/2023 LAA/42/2017	SUKADEV SWAIN-MP	M/S.KISHORE KU.JENA
4	153/2023 ITA/88/2023	COMMISSIONER OF INCOME TAX(EXEMPTION)HYDERABAD-MP	
5	430/2023 RVWPET/420/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
6	431/2023 RVWPET/420/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
7	1410/2023 BLAPL/11723/2023	MADHUSUDAN DAS-MP	RAKESH KUMAR ROURAY
8	1411/2023 BLAPL/11703/2023	BHAKTA @ BHASKAR HARIJAN-MP	DEEPANKAR PANIGRAHY
9	1833/2023 MACA/1022/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK-MPRAMESH CH. SAHOO	
10	1834/2023 MACA/1022/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK-MPRAMESH CH. SAHOO	
11	1835/2023 MACA/1023/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK-MPRAMESH CHANDRA SAHOO 1	
12	1836/2023 MACA/1023/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK-MPRAMESH CHANDRA SAHOO 1	
13	1837/2023 MACA/1023/2023	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK-MPRAMESH CHANDRA SAHOO 1	
14	2151/2023 ABLAPL/9117/2023	NIMAIN @ NIMAIN CHARAN DAS-MP	
15	2152/2023 ABLAPL/10209/2023	KHIROD JENA-MP	
16	2153/2023 ABLAPL/8736/2023	PRAHALLAD BEHERA-MP	
17	2154/2023 ABLAPL/6773/2023	PRAFULLA SINGH-MP	
18	2155/2023 ABLAPL/6772/2023	PRAFULLA SINGH-MP	
19	2587/2023 CRLA/1176/2023	JITU @ BISWAJEET DAS-MP	DEVASHIS PANDA
20	2588/2023 CRLA/1176/2023	JITU @ BISWAJEET DAS-MP	DEVASHIS PANDA
21	2589/2023 CRLA/577/2017	KUSA PURTY-MP	M/S.KINTARA
22	3269/2023 CRLMC/4823/2023	LITUNA MAJHI-MP	HARIPRASAD OJHA
23	3270/2023 CRLMC/4827/2023	BIBHUTI BHUSAN SAHOO-MP	BIDYADHAR PRADHAN
24	7817/2023 WA/2664/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
25	7818/2023 WA/2664/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
26	7819/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

27	WA/2664/2023 7820/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
28	WA/2665/2023 7821/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
29	WA/2665/2023 7822/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
30	WA/2665/2023 7823/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
31	WA/2666/2023 7824/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
32	WA/2666/2023 7825/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
33	WA/2666/2023 7826/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
34	WA/2667/2023 7827/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
35	WA/2667/2023 7828/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
36	WA/2667/2023 7829/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
37	WA/2668/2023 7830/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
38	WA/2668/2023 7831/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
39	WA/2668/2023 17047/2023	TUNI MAHARANA-MP	PRATAP KUMAR MOHANTY
40	WP(C)/35214/2023 17048/2023	M/S. XBRE FOODS PVT. LTD. GANJAM-MP	PRAMOD KUMAR NIGAM
41	WP(C)/35216/2023 17049/2023	PRABHAT KUMAR MALLIA-MP	BISWARANJAN DAS
42	WP(C)/25528/2021 17050/2023	SAROJ JENA-MP	BHABANI SANKAR DAS
43	WP(C)/35223/2023 17051/2023	M/S BHARAT SECURITY SERVICE, JAJPUR-MP	SATYABRATA MOHANTY
44	WP(C)/35236/2023 17052/2023	KANGALI CHARAN MAHANTA-MP	SUDEEP KUMAR SARANGI
45	WP(C)/8694/2018 17053/2023	POOJA LODGE, BBSR-MP	NIRANJAN LENKA
46	WP(C)/35242/2023 17054/2023	M/S. MAA CHANDI STONE CRUSHING, JAJPUR-MP	KANANBALA ROY CHOUDHURY
47	WP(C)/35243/2023 17055/2023	CUTTACK CHRISTIAN EDUCATION BOARD-MP	SUSANTA KUMAR DASH
48	WP(C)/35244/2023 17056/2023	RANJIT RATH-MP	M/S.GOPAL KRUSHNA MOHANTY, M/S BAIBASWATA
49	WP(C)/20740/2017 17057/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
50	WP(C)/35245/2023 17058/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
51	WP(C)/35245/2023 17059/2023	PADMASINI BHOI-MP	PRASANTA KUMAR PRADHAN
	WP(C)/35246/2023		